

**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN
ZONE BENCH, KOLKATA**

Original Application No. 183 of 2024

In the matter of:

Harapriya Patel ... Applicant

-Versus-

State of Odisha ... Respondents

I N D E X

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1.	Affidavit filed by the Opp. Party No. 04 i.e. Divisional Forest Officer, Nayagarh	1-4
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3.	<u>ANNEXURE-B/4</u> Copy of the Memo No. 7825/4F dated 04.10.2024 Office of Divisional Forest Officer, Nayagarh.	6
4.	<u>ANNEXURE-C/4</u> Copy of the Memo No. 45 dated 16.01.2025	7

CUTTACK.

DATE: 12.12.2025

Aishwarya Dash
ADDL. STANDING COUNSEL

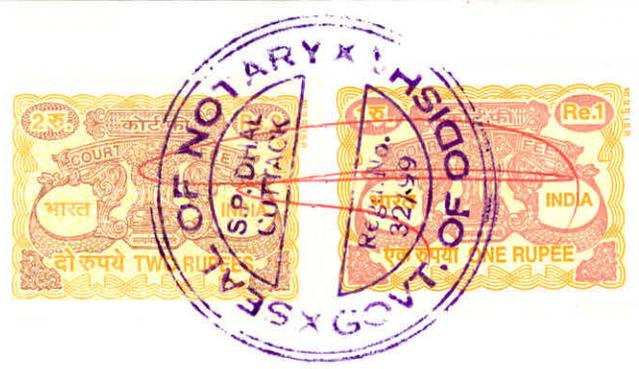
(AISHWARYA DASH)

Aishwarya Dash
Addl. Standing Counsel

EON NO - D-2372/2017

Mob No - 9583615112

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In the matter of:

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AFFIDAVIT FILED BY OPP. PARTY NO.04

I, Sri Debarchan Behera, O.F.S. (STS), aged about 50, S/o- Sri Chitrasen Behera at present working as Divisional Forest Officer, Nayagarh At/Po. Nayagarh, Dist- Nayagarh do hereby solemnly affirm and state as follow

1. That I have gone through the averments made in the original application filed by the Applicant and understood the contents and purport thereof.
2. That the present original application is being registered on the basis of a letter petition sent by the Petitioner namely Smt. Haripriya Patel in the Office of the Hon'ble Tribunal dated 03.07.2024 who brought to notice of the Hon'ble Tribunal an article published in the Oriya Newspaper

Debarchan Behera

7/2/2025
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

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“Samaj” dated 30.06.2024 titled as “destruction of the rock inside forest: Theft of minor minerals”.

3. That based on the details mentioned in the paper clipping in the Oriya Newspaper “Samaj” dated 29.06.2024, the then Divisional Forest Officer, Nayagarh Forest Division vide office Memo No.5058/ 4F dated 03.07.2024 instructed Range Officer, Khandapada Range to verify the fact and to report within a week.

Copy of the Memo No. 5058/4F dated 03.07.2024 is annexed herewith and marked as Annexure-A/4.

4. That on verification of the records submitted by the Range Officer, Khandapada Range and on confirmation that the stone quarry is being operated in leased out Plot No. 512, 513 & 514 of Khata No. 63 of village -Singipur with Kissam Pahada in Hal and “Nalaek Bada Jungle” in Sabik, Range Officer, Khandapada Range was instructed vide Memo No. 7825/4F dated 04.10.2024 Office of Divisional Forest Officer, Nayagarh to notice the Lessee for stopping

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Surenara Prasad Dhal
Advocate
NOTARY, CUTTACK

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the quarry activity (as he has not obtained permission under Forest Conservation Act, 1980).

Copy of the Memo No. 7825/4F dated 04.10.2024 Office of Divisional Forest Officer, Nayagarh is annexed herewith and marked as Annexure-B/4.

Based on it, Range Officer, Khandapada Range directed Sri Niranjana Nayak, occupier of Singapur Stone Quarry to stop quarrying activity vide his office Memo No. 45 dated 16.01.2025 and the quarry activities has been stopped till date.

Copy of the Memo No. 45 dated 16.01.2025 is annexed herewith and marked as Annexure-C/4.

5. That, in the meantime the Niranjana Nayak i.e. Opp. Party No. 07 of the Original Application who is the lease holder filed Writ Petition bearing WP(C) No. 9074 of 2025 before the Hon'ble High Court of Orissa challenging the direction to stop quarrying activities of Singipur Stone quarry under Tah-Khandapada, Dist.- Nayagarh and also praying for

Surenara Prasad Dhar
Advocate
NOTARY, CUTTACK

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quashing the said letter dated 16.01.2025 under Annexure-17 of the writ petition which is subjudice.

6. That the answering deponent craves leave of this Hon'ble Tribunal and reserves the right to file counter affidavit and further detailed affidavit if necessary.

7. That the averments made in the present application which have not been specifically admitted are deemed to have been denied.

That the facts stated in this affidavit are true to the best of my knowledge and based on records.



Identified by

[Signature]
Advocate

[Signature]
DEPONENT

Divisional Forest Officer
Nayagarh Division

Certificate

Certified that due to non-availability of cartridge papers, plain papers are used.

Date: 12.12.2025

[Signature]
Addl. Standing Counsel

The above named Deponent
Solemnly affirm on... 12.12.2025
Being Identified
by... *[Signature]*

[Signature]
Surendra Prasad Dhal
Advocate
NOTARY, CUTTACK

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OFFICE OF THE DIVISIONAL FOREST OFFICER; NAYAGARH FOREST DIVISION, NAYAGARH.
Tel No-06753- 252226 (Fax) E-mail dfo.nayagarh@odisha.gov.in

Memo No. 5058 /4F- /2024
Dated, Nayagarh, the 03 July, 2024.

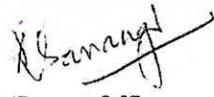
To

The Range Officer,
Khandapada Range.

Sub:- Paper clipping dtd. 29.06.2024 in Odia Daily Sambad.

Please find herewith the paper clipping dtd. 29.06.2024 in Odia daily Sambad where in complaint has been made regarding operation of stone quarry in land having kissam Jungle in Sabik. You are instructed to verify the fact in field & report to this office in a week on following points.

1. Status of land in Hal & Sabik.
2. Name of lease
3. Area given under lease & its GPS reading.
4. If it is actually in Joint verification forest land, who has sanctioned the lease.


Divisional Forest Officer
Nayagarh Division

True Copy Attested


Divisional Forest Officer
Nayagarh Division

ANNEXURE-B/4 ✓

OFFICE OF THE DIVISIONAL FOREST OFFICER, NAYAGARH FOREST DIVISION, NAYAGARH.
Tel No-06753- 252226 (Fax) E-mail dfo.nayagarh@odisha.gov.in

Memo No. 7825 /4F- /2024
Dated. Nayagarh, the 4 Oct., 2024.

To

The Range, officer,
Khandapada Range.

Sub:-

Illegal extraction of Stone in Singipur stone quarry under Khandapada Tahasil.

Ref:-

This office Memo No. 5058 dtd. 03.07.2024.

On verification of records submitted by you it is found that the above stone quarry is being operated in a Revenue Forest Land bearing khat No. 63, Plot No. 512, 513 and 514 Kisam-Badajungle in Sabik.

Hence, you are instructed to give a notice to the lease to stop the quaraying activity (as he has not obtained permission under Forest Conservation Act,1980) under intimation to this office.

K. S. Sengupta
Divisional Forest Officer
Nayagarh Division
Poulkhan

Memo No. 7826 dtd. 04.10.2024

Copy forwarded to the Tahasildar, Khandapada for information and necessary action.

K. S. Sengupta
Divisional Forest Officer
Nayagarh Division
Poulkhan

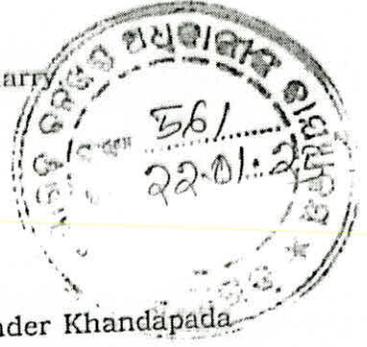
True Copy Attested

[Signature]
12/10/24
Divisional Forest Officer
Nayagarh Division

OFFICE OF THE FOREST RANGE OFFICER, KHANDAPADA RANGE
AT/PO/PS: KHANDAPADA, DIST: NAYAGARH, PIN: 752077, EMAIL: ro.khandapada@gmail.com

Memo. No. 45 /Date. 16.01.2025

To Sri Niranjana Nayak, Occupier of M/S. Singapur stone quarry
AT: Andharkari,
PO: Sikrida,
PS: Nuagaon,
Dist: Nayagarh,
PIN: 752083.



Sub: Illegal extraction of stone in Singapur stone quarry under Khandapada Tahasil.

Ref: Memo. No. 7825 Dt.04.10.2024 of the Divisional Forest Officer, Nayagarh Division.

Sir,
It is found that the stone quarry at Singapur, Tahasil: Khandapada, Dist: Nayagarh is being operated in a Revenue Forest Land bearing Khata No.63, Plot No.512, 513 and 514, Kissam: Badajungle in sabik.

Hence, you are directed to stop quarrying activity as you have not obtained permission under Forest Conservation Act 1980.

Yours faithfully

Assistant Conservator of Forest
I/c. Khandapada Range

Memo. No. 46 /Date. 16.01.2025

Copy forwarded to the Divisional Forest Officer, Nayagarh Division for favour of information and necessary action.

16/01/25
Assistant Conservator of Forest
KHANDAPADA RANGE
I/c. Khandapada Range

True Copy Attested

[Signature]
Divisional Forest Officer
Nayagarh Division